



राष्ट्रीय मानव अधिकार आयोग

National Human Rights Commission

मानव अधिकार भवन, ब्लॉक.सी, जी.पी.ओ. कम्प्लेक्स, आई.एन.ए., नई दिल्ली -110023

Manav Adhikar Bhawan, Block - C, GPO Complex, INA, New Delhi-110023

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File No. A-12014/6/2021-Estt ~~7677-80~~ 7677-80
~~2023~~

Dated the 5th October, 2023

To

1. The Secretary General, Supreme Court of India
2. The Registrar General, All High Courts (As per standard List)
3. The Secretary/ Chairman, All Tribunals (As per standard List)
4. The Deputy Legal Advisor, M/o Law & Justice

Subject: Inviting of Application for filling up of one post each of Registrar (Law) and Presenting Officer in National Human Rights Commission on deputation basis.

Sir/ Madam

The National Human Rights Commission is in the process of filling up following posts on deputation basis :-

S.N.	Name of posts	Pay Scale	Number of post
1	Registrar (Law)	Level-15 (Rs.1,82,200 – 2,24,100)	01
2	Presenting Officer	Level-14 (Rs 1,44,200– 2,18,200)	01

2. A copy of the vacancy notification alongwith prescribed application form are enclosed herewith with the request that the same may be **circulated among the eligible officers under your administrative control and also uploaded on your website for wider publicity and response.**

3. The last date of receipt of application is 31.10.2023.

4. It is also informed that the National Human Rights Commission (NHRC) is an eligible office for allotment of General Pool Residential Accommodation at Delhi/NCR as per entitlement of the officer concerned and the employees of the Commission including deputationists are also covered under Central Government Health Scheme (CGHS).

5. It is, therefore, requested that application(s) of willing candidate(s) who are desirous and eligible and who can be spared immediately after selection, may be forwarded to **Under Secretary (Estt.), National Human Rights Commission, Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi-23** by **31.10.2023** alongwith all requisite documents i.e. attested photocopies of last 05 years APARs, Integrity Certificate, DE/ Vigilance clearance & details of major minor punishment if any.

Yours faithfully,

Encl: as above

(Devendra Kumar Nim)
Joint Secretary

राष्ट्रीय मानव अधिकार आयोग
National Human Rights Commission

Advt. No. 04/ 2023


Applications are invited for filling up the following posts in the National Human Rights Commission on deputation basis:-

S.N.	Name of posts & Pay Scale	Number of post	Eligibility Conditions
1	Registrar (Law) Level-15 (Rs.1,82,200 – 2,24,100)	01	Officers holding the post of Registrar (Judicial) of Supreme Court or High Courts or Tribunals or Members of Higher Judiciary in State Judicial Services, possessing the following educational qualification: - Essential: Degree in Law from a recognized University. Desirable: i) Post Graduate Degree in law from a recognised university. ii) research experience in one of the following fields: (a) Constitutional Law and its Theory. (b) Human Rights jurisprudence.
2	Presenting Officer Level-14 (Rs 1,44,200 – 2,18,200)	01	Judicial Officer who is holding or who has held the post of District or Additional District and Sessions Judge or Special Judge.

Note :-

1. The Commission's reserves the right to cancel/ withdraw the vacancy notice.
2. Proforma of Application Form are also available in the website of the NHRC [www.nhrc.nic.in]
3. The Deputation will be governed by the terms and conditions contained in the Department of Personnel and Training's O.M. No.6/8/2009-Estt.(Pay.II), dated 17.6.2010 as amended from time to time.

4. The maximum age-limit for appointment to to the post of Registrar (Law) and Presenting Officer by deputation shall be not exceeding 'fifty-eight years' as on the closing date of receipt of application.
5. Any application received directly or after the due date will not be considered and will be summarily rejected.
6. The forwarding authority may also certify the information furnished by the candidate in application form.
7. These vacancies are meant for deputation only. Applications of officers/officials who fulfill the requisite eligibility criteria and experience for these posts, as mentioned against each, will only be considered. Application of candidate not in regular/permanent basis, retired officer or candidate serving in the private sector/Organization/ Universitie/Institution will not be considered and will be summarily rejected.
5. The applications of eligible candidates who can be spared immediately on selection, may please be forwarded to the Under Secretary (Establishment), National Human Rights Commission, Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110023 latest by 31.10.2023 in the prescribed format as per Annexure - I alongwith all requisite documents i.e. attested photocopies of last 05 years APARs, Integrity Certificate, DE/ Vigilance clearance & details of major minor punishment if any etc.


(Yogesh Chandra Misra)
Section Office (Estt.)

(e) The date of initial appointment	(f) Period of appointment on deputation/contract	(g) Name of the present office/organization to which applicant belongs.	(h) Name of the post and pay of the post held in substantive
9.1	Notes: In case of Officers already on deputation, the applications such officers should be forwarded by the parent cadre/ department along with cadre clearance, vigilance clearance and integrity certificate.		
9.2	Note: Information under column 9(c) & (d) above must be given in all cases where a person is holding a post on deputation outside the cadre/organization but still maintaining a lien in his parent cadre/organization.		
10	If any post held on deputation in the post by the applicant date of return from the last deputation and other details		
11	Additional details about present employment. Please state whether working under (indicate the name of your employer against the relevant column) a) Central Government b) State Government c) Autonomous Organization d) Government Organization e) Universities f) Others		
12	Please state whether you are working in the same department and one in the feeder grade or feeder to feeder grade		
13	Are you in revised scale of pay if yes, give the date from which the revision rank place and also indicate the pre-revised scale		
14	Total emoluments per month now drawn		
	Basic pay in Pay Band/ Pay Matrix	Pay Matrix Level / Grade Pay	Total Emoluments
15	In case the applicant belongs to an organization which does not belong to Central Government pay scales, the latest salary slips issued by the organization showing the following details may be enclosed		
	Basic pay in Pay Band/ Pay Matrix	Pay Matrix Level / Grade Pay & applicable rate of DA	Total Emoluments
16	A additional information, if any relevant to the post you applied for the support of your suitability for the post. (This among other things may provide information with regard to (i) Additional academic qualification (ii) professional training (iii) work experience over and above prescribed. In this Vacancy Circular/ Advertisement) (Note: enclose a separate sheet, if the space is insufficient)		

16.1	The candidates are requested to including information with regard to: g) Research publications and reports and special projects (vii) Awards/Scholarship/Official Appreciation (viii) Affiliation with the professional bodies/institutions (ix) Patents registered in own name or achieved for the organization (x) Any research innovative measure involving official regularization (xi) Any other information. Note: enclose a separate sheet if the space is insufficient)	
17	Whether belongs to SC/ST/OBC	
18	Complete postal Address and contact details i.e. Telephone/Fax Number & e.mail address of the present employer :-	Postal Address Telephone & Fax No.- e.mail address:

I have carefully gave through the vacancy circular/advertisement and I am well aware that the information furnished in the curriculum duly supported by the documents in response of essential qualification/work experience submitted by me will also be assessed by the selection committee at the time of selection for the post. The information/details provided by me are correct and true to the based of my knowledge and no material fact having a hearing on my selection has been suppressed/ withheld.

(Signature of candidate)

Address _____

Email ID : _____

Contact/Mobile No. _____

Date : _____

Certification by the Employee/ Cadre Controlling Authority

The information/ detail provided in the above application by the applicant are true and correct as per the facts available on records. He/ She possess educational qualification and experience mentioned in the vacancy circular. If selected he/ she will be relieved immediately.

Also certified that:

- i) There is no vigilance or disciplinary case pending/ contemplated against Shri/Smt/Ms. _____
- ii) His/ Her Integrity is certified
- iii) His/Her APAR dossier in original /photocopies of APAR for the last five years duly attested by an officer of the rank of Under Secretary of the government of India or above are enclosed.
- iv) No major/minor penalty has been imposed on him/ her during the last ten years or a list of major/minor penalty imposed on him/ her during the last ten year enclosed (as the case may be)

Counter signed
(Employer/Cadre Controller Authority with seal)

LIST OF SUPREME COURT, HIGH COURTS & TRIBUNALS

<u>Supreme Court of India</u>					
1	The Secretary General, Supreme Court of India, New Delhi.				
<u>List of High Courts</u>					
1	The Registrar General, Allahabad High Court, Allahabad (U.P.)	2	The Registrar General, Andhra Pradesh High Court, Hyderabad (AP)	3	The Registrar General, Bombay High Court, Mumbai
4	The Registrar General, Calcutta High Court, Kolkata	5	The Registrar General, Chhattisgarh High Court, Bilaspur, Chhattisgarh	6	The Registrar General, Delhi High Court, New Delhi
7	The Registrar General, Gauhati High Court, Guwahati	8	The Registrar General, Gujarat High Court, Ahmedabad, Gujarat	9	The Registrar General, Himachal Pradesh High Court, Shimla, (HP)
10	The Registrar General, J&K High Court, Srinagar & Jammu, (J & K)	11	The Registrar General, Jharkhand High Court, Ranchi, Jharkhand	12	The Registrar General, Karnataka High Court, Bengaluru, Karnataka
13	The Registrar General, Kerala High Court, Ernakulam, Kerala	14	The Registrar General, Madhya Pradesh High Court, Jabalpur, Madhya Pradesh	15	The Registrar General, Madras High Court, Chennai, Tamil Nadu
16	The Registrar General, Orissa High Court, Cuttak, Orissa	17	The Registrar General, Patna High Court, Patna, Bihar	18	The Registrar General, Punjab and Haryana High Court, Chandigarh
19	The Registrar General, Rajasthan High Court, Jodhpur, Rajasthan	20	The Registrar General, Sikkim High Court, Gangtok, Sikkim	21	The Registrar General, Uttarakhand High Court, Nainital, Uttarakhand.
22	The Registrar General, Manipur High Court, Imphal, Manipur.	23	The Registrar General, Meghalaya High Court, Shillong, Meghalaya	24	The Registrar General, Tripura High Court, Agarthala, Tripura
25	The Registrar General, High Court Road, Near Government City College, High Court, Ghansi Bazaar, Hyderabad, Telangana 500066				
<u>Ministry of Law and Justice</u>					
1	The Deputy Legal Advisor (Admin), Ministry of Law and Justice, 4 th Floor, A-Wing, Shastri Bhawan, New Delhi.				
<u>List of Tribunals</u>					
1	The Registrar General Appellate Tribunal for Electricity, 7th Floor, Core 4, Scope Complex, Lodhi Road, New Delhi - 110003	2	The Registrar General Armed Forces Tribunal (Principal Bench) West Block - VIII, Opp. Mohan Singh Market, Sector - I, R. K. Puram, N. Delhi -66	3	The Secretary Authority for Advance Rulings (Income-Tax) 5 th floor, NDMC Building, Satya Marg, Yashwant Place, Chanakyapuri New Delhi - 110 021

4	The secretary Central Electricity Regulatory Commission 3 rd & 4 th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001	5	The Principal Registrar Central Administrative Tribunal, Principal Bench, 61/35, Copernicus Marg, New Delhi-110001	6	The Registrar General Company Law Board Block No. 3, Ground, 6 & 7th Floor, C.G.O. Complex, Lodhi Road, New Delhi – 110003
7	The Secretary Competition Commission of India The Hindustan Times House 18-20, Kasturba Gandhi Marg, New Delhi: 110001	8	The Registrar General Competition Appellate Tribunal, Kota House Annexe, No. 1 Shahjhan Road, New Delhi-110 011..	9	Dr. V.P.Srivastav Dy. Registrar of Copyrights Copyright Division. Department Of Industrial Policy & Promotion, Ministry of Commerce and Industry, 4th Floor, Jeevan Deep Building, Parliament Street, New Delhi -01
10	The Registrar General Customs, Excise And Service Tax Appellate Tribunal West Block No.2, R.K.Puram, New Delhi-110066	11	The Registrar General Cyber Appellate Tribunal, Department of Electronics & Information Technology, Ministry of Communications & Information Technology, Jeevan Bharti (L.I.C.) Building, Ground Floor, Outer Circle, Connaught Place, New Delhi – 110001	12	The Registrar General Employee Provident Fund Appellate Tribunal 4th Floor, Core-2, Scope Minar Laxmi Nagar Delhi – 110092
13	The Registrar General Income Tax Appellate Tribunal, 3rd & 4th Floor, Pratishtha Bhawan, Maharshi Karve Marg, Mumbai-400020.	14	The Registrar General Insurance Regulatory and Development Authority of India 3rd Floor, Parisrama Bhavan, Basheer Bagh Hyderabad -04 Telangana	15	The Registrar General Intellectual Property Appellate Board, G-62 to 67 & 196 to 204, August Kranti Bhawan, Bhikaji Cama Place, New Delhi - 110 022,
16	The Registrar General National Green Tribunal Faridkot House, Copernicus Marg, New Delhi - 110001	17	The Registrar General Securities and Exchange Board of India, Plot No.C4-A,'G' Block, Bandra Kurla Complex, Bandra (East), Mumbai -51	18	The Registrar General Telecom Disputes Settlement & Appellate Tribunal TDSAT, 3rd Floor, Hotel Samrat, Kautilya Marg, Chanakyapuri, New Delhi - 110021
19	The Secretary, The Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan (next to Zakir Hussain College), Jawaharlal Nehru Marg (Old Minto Road), New Delhi: 110 002				